

IN THE NATIONAL COMPANY LAW TRIBUNAL
AHMEDABAD
COURT - 2

ITEM No.209 – IA/598(AHM)2022
ITEM No.210 – IA/988(AHM)2023
ITEM No.211 – IA/570(AHM)2021
ITEM No.212 – IA/49(AHM)2022

in
CP(IB) 844 of 2019

Proceedings under Section 10 IBC

IN THE MATTER OF:

Alcock Ashdown(Gujarat) Ltd

.....Applicant

.....Respondent

Order delivered on: 10/05/2024

Coram:

Mrs. Chitra Hankare, Hon'ble Member(J)

Dr. Velamur G Venkata Chalapathy, Hon'ble Member(T)

PRESENT:

For the RP : Mr. Kunal Vaishnav Adv.
RP : Mr. Trupal Patel.
For the Applicant : Mr. M M Shelat, Adv. a.w Mr. Vishal Thakkar, Adv. a.w in
IA/988(AHM)2023
Mr. Rajiv Chawla Adv. for Mr. Arjun Sheth Adv. a/w. in
IA/570(AHM)2021
Mr. Mrugesh Vyas, Adv. for Mr. Trupal Patel, RP
In IA 49 of 2022
For the Respondent : Mr. Bhaskar Sharma Adv. for BoB in IA 49 of 2022
Mr. Aditya Mehta, Adv. for RP in IA 988/2023

ORDER

IA/598(AHM)2022

Affidavit is filed by the applicant. Heard Ld. Counsel for the Resolution Professional.

List for further consideration on 05.06.2024.

IA/988(AHM)2023

Heard Ld. Counsel Mr. Aditya Mehta for Resolution Professional and Ld. Counsel Mr. M M Shelat for applicant.

Both sides are directed to file written submissions, if any, within one-week.

List for filing only written submissions on 05.06.2024.

IA/570(AHM)2021

Ld. Counsel for respondent seeks adjournment.

List for further consideration on 05.06.2024.

IA/49(AHM)2022

Ld. Counsel for BoB is directed to file affidavit within one-week.

List for further consideration on 05.06.2024.

-Sd-

**DR. V. G. VENKATA CHALAPATHY
MEMBER (TECHNICAL)**

-Sd-

**CHITRA HANKARE
MEMBER (JUDICIAL)**